

INDEX
TO
LOK SABHA DEBATES
(FOURTEENTH SERIES)
VOLUME XXIV TO XXXVI

FOURTEENTH SESSION OF THE FOURTEENTH LOK SABHA

July 21, 2008 to December 23, 2008

Asvina 30, 1930 (Saka) to Pausa 02, 1930 (Saka)



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NEW DELHI

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HOW TO USE THE INDEX

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All the Bills are alphabetically arranged under the main heading "Bill(s)". The stages of the Bills are given at the end of title in form of Int., Consid., Consid. and Pass etc. The matter pertaining to Papers Laid on the Table is shown under the heading PLT.

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The name of Institutions, Programmes, Schemes are put under the heading of the name of such Institutions, Programmes, Schemes.

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Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below :

A.M.	—	Adjournment Motion
C.A.	—	Calling Attention to matter of Urgent Public Importance
Int.	—	Introduction Stage of Bill
Consid. & Pass	—	Consideration & Adoption Stage of a Bill
DUR 193	—	Discussion Under Rule 193
MUR 377	—	Matter Under Rule 377
PLT	—	Papers Laid on the Table
Res.	—	Resolution
Sub.	—	Submission by Member
St.	—	Statement

PART I—SUBJECT INDEX

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